Annexure – 7

Name of the corporate debtor: Ankur Roller flour Mills private Limited ; Date of commencement of CIRP: 25-11-2019 ; **List of creditors as on: 20.10.2024** CIRP Closure Date: 10.11.2020

List of operational creditors (Government dues)

ount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applica ble					
1	Assistant Commissioner of Costum	Central Government	Ministary of Finance, MOF, Union Bank of India	13.12.2019	1,126,343.00	1,126,343.00	Capital Good Import under Concessional Custom duty	No	No	No	N/A	-	-	-		
2	HSIIDC ltd	State Government	U19199HR1967SGC034545	8.10.2020	10,912,744.00	10,912,744.00	Cost Enhencement	Yes	No	No	N/A					
3	EPFO SONIPAT	Central Government	EPFO Sonipat	16.10.2024	2,463,330.00	2,463,330.00	PF Dues	No	No	No	N/A					Claim has been accepted on the direction of Hon'ble NCLT, Delhi order dated 16.10.2024
					14,502,417.00	14,502,417.00										